

Government of India has notified Public Procurement Policy for Micro and Small Enterprises (MSEs) Order, 2012 under which a minimum of 20% of the total annual procurement is made mandatory from Micro and Small Enterprises by Central Ministries /Departments/PSUs. w.e.f. 1st April 2015. Out of this 20% target of annual procurement from MSEs, a sub-target of 4% has been earmarked for procurement from MSEs owned by SC/ST entrepreneurs.

(b) Since the issuance of the notification of the Policy total ₹ 650.03 crore has been purchased from SC/ST entrepreneurs as reported by CPSUs.

Financial assistance to MSMEs from financial institutions

1725. SHRI DEREK O' BRIEN: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether it is a fact that only 7 per cent of micro and small manufacturing and service enterprises are provided financial assistance from financial institutions;

(b) if so, the data regarding loans from private money lenders and financial institutions; and

(c) whether the Ministry is taking any steps to create awareness about credit schemes for the Micro, Small and Medium Enterprises (MSMEs) sector?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) and (b) As on March 31, 2016 outstanding credit to the Micro and Small Enterprises extended by all Scheduled Commercial Banks was ₹ 996425 crore. RBI does not regulate private money lenders and hence has no information about them.

(c) Ministry of Micro, Small and Medium Enterprises has taken several initiatives to create awareness among Micro, Small and Medium Enterprises about credit related schemes. These, *inter-alia*, include launching of Finance Facilitation Centres (FFCs), and organisation of workshops / awareness campaign on various schemes including credit related schemes. NSIC has already set up Finance Facilitation Centres at Jalandhar, Bangalore, Hyderabad, Ludhiana, Guwahati and Jaipur.